

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1934
ANSWERED ON:05.12.2012
ALLOTMENT OF CWG FLATS
Purkayastha Shri Kabindra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) The reasons for delay in the allotment of flats in Commonwealth Games Village; and
- (b) The time by which the allotment is likely to be made?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SMT. DEEPA DASMUNSHI)

(a) & (b):Delhi Development Authority (DDA) has informed that out of the total of 1168 constructed flats at Commonwealth Games Village Complex, DDA's share is 711 flats. Out of these 711 flats, 110 flats were put to tender of which 74 flats have been disposed of. Rest of the flats are to be sold to the Government Departments/Public Sector Undertakings, etc. Out of the share of Private Builder, 28 flats are yet to be sold. The disposal of these flats has been stayed by the Hon'ble High Court of Delhi in the case titled "CWG Allottees' Welfare Association Vs. DDA" in the Civil Writ Petition No.3703/2011. These flats are to be disposed of as and when stay is vacated by the Hon'ble High Court of Delhi.